

HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171 0 01

No.HHC/GAZ/14-53/74-V-

Dated Shimla, the 26th April, 2013

NOTIFICATION

In the interest of administration, strengthening and improving the administrative set-up in the High Court, the following transfers and postings of the members of the H.P. Judicial Service in the cadre of District Judges/Additional District Judges and Civil Judges (Senior Division) are hereby ordered with immediate effect:

1. Shri A.C.Dogra, Registrar General, High Court of Himachal Pradesh will remain posted as such, in the High Court of Himachal Pradesh, Shimla.
2. Shri Sureshwar Thakur, District and Sessions Judge, Kangra at Dharamshala, is transferred and posted as Registrar (Inspection), Confidential Branch & Budget, in the High Court of Himachal Pradesh, Shimla.
3. Shri C.B.Barowalia, is posted as Registrar (Judicial), Protocol and Judges Branch, in the High Court of Himachal Pradesh, Shimla.
4. Shri Arvind Malhotra, District and Sessions Judge, Una, is transferred and posted as OSD-Vigilance, Finance & Accounts, in the High Court of Himachal Pradesh, Shimla.
5. Shri Rattan Singh, Additional District and Sessions Judge, Sirmaur at Nahan, is transferred and posted as OSD-Legal, Research & Rules Branch, in the High Court of Himachal Pradesh, Shimla.
6. Shri Aneesh Garg, Civil Judge (Senior Division)-cum-JMIC (I), Sundernagar, is transferred and posted as OSD-Central Project Coordinator & Computer Cell, in the High Court of Himachal Pradesh, Shimla.
7. Dr. Abira Basu, Civil Judge (Senior Division)-cum-JMIC (I), Hamirpur, is transferred and posted as OSD-Personnel/Organization & Administration and Library Branch, in the High Court of Himachal Pradesh, Shimla.
8. Shri Partap Singh Thakur, Civil Judge (Senior Division)-cum-JMIC (I) Dehra, District Kangra, is transferred and posted as OSD-Establishment & Buildings (High Court & Subordinate Courts), in the High Court of Himachal Pradesh, Shimla.

**BY ORDER OF THE HON'BLE HIGH
COURT OF HIMACHAL PRADESH**

REGISTRAR GENERAL